

Pendency as on 28 Feb 2018 with respect to the Appellate Courts of Shimla Division											
Nature of case ↓	Name of the Court										
	District & Sessions Judge, Shimla.	District & Sessions Judge (Forests), Shimla.	Addl. District & Sessions Judge, CBI, Shimla	Addl. District & Sessions Judge, CBI, Camp at Theog, Shimla	Addl. District & Sessions Judge, I, Shimla	Addl. District & Sessions Judge, I, Camp at Rohru, Shimla	Addl. District & Sessions Judge, II, Shimla	Addl. District & Sessions Judge, II, Camp at Rohru Shimla	Special Judge(POC SO Act)	Special Judge(SC/ST Act and PC Act)	Total
<b>Civil Cases</b>											
Cases under Land Acquisition Act	6	48	34	0	14	5	39	24	0	0	170
Motor Accident Claims	50	65	0	113	72	20	103	31	0	0	454
Guardian & Wards Acts	1	0	0	1	0	2	2	0	0	0	6
Hindu Marriage Act	44	45	0	27	33	18	46	14	0	0	227
Civil Appeal	37	5	0	49	21	11	42	7	0	0	172
Waqf Board (Civil Appeal)	0	0	0	0	0	0	0	0	0	0	0
M.AIR	0	0	0	23	42	17	86	0	0	0	168
Civil Misc. Appeal	11	0	0	2	7	4	10	1	0	0	35
Review Applications	0	0	0	0	0	0	0	0	0	0	0
Civil Suits	12	14	0	6	14	1	11	2	0	0	60
Waqf Board (Civil Suit)	2	0	0	0	0	0	0	0	0	0	2
Rent Appeal	15	3	0	1	28	3	18	1	0	0	69
Waqf Board (Rent Appeal)	0	0	0	0	0	0	0	0	0	0	0
Arbitration Case	11	4	0	0	0	0	0	0	0	0	15
Succession Act	0	0	0	0	2	0	1	0	0	0	3
Executions & objection	227	38	9	50	32	21	55	21	0	0	453
Pauper/ Election petition H.P. Tele	0	0	0	16	0	0	0	0	0	0	16
Small Causes Suit/ HPFC Act	0	0	0	0	0	0	0	0	0	0	0
Contempt Petition	0	0	0	0	0	0	0	0	0	0	0
Adoption	0	0	0	0	2	0	0	0	0	0	2
Miscellaneous (CMA)	47	38	1	7	101	29	7	1	0	0	231
<b>Total</b>	<b>463</b>	<b>260</b>	<b>44</b>	<b>295</b>	<b>368</b>	<b>131</b>	<b>420</b>	<b>102</b>	<b>0</b>	<b>0</b>	<b>2083</b>
<b>Criminal Cases</b>											
Sessions Trial	49	2	0	30	68	12	76	9	21	6	273
Corruption Cases	2	12	59	0	0	0	0	0	0	11	84
Criminal Appeal	46	62	10	73	21	11	36	14	0	0	273
Criminal Revision	21	12	3	0	8	2	7	2	0	0	55
NDPS Act	0	5	2	0	0	0	0	0	0	0	7
Bail Applications	1	1	0	1	0	0	0	0	0	0	3
Miscellaneous (Cr. M.P.)	8	3	4	5	15	2	9	1	3	2	52
<b>Total</b>	<b>127</b>	<b>97</b>	<b>78</b>	<b>109</b>	<b>112</b>	<b>27</b>	<b>128</b>	<b>26</b>	<b>24</b>	<b>19</b>	<b>747</b>
<b>Grand Total</b>	<b>590</b>	<b>357</b>	<b>122</b>	<b>404</b>	<b>480</b>	<b>158</b>	<b>548</b>	<b>128</b>	<b>24</b>	<b>19</b>	<b>2830</b>

**Pendency as on 28 February, 2018 with respect to the Subordinate Courts of Shimla Division**

Nature of cases	Name of the Court																Total
	Civil Judge (Sr. Div.)-cum-CJM, Shimla.	Civil Judge (Sr. Div.)-cum-ACJM (I), Shimla.	Juvenile Justice Board, Shimla	Civil Judge (Sr. Div.)-cum-ACJM (II), Shimla.	Civil Judge (Jr. Div.)-cum-JMIC (3), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (4), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (5), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (6), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (7), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (8), Shimla	MTM Shimla	Civil Judge (Sr. Div.)-cum-ACJM, Theog.	Civil Judge (Sr. Div.)-cum-ACJM(I), Rohru.	Civil Judge (Jr. Div.)-cum-JMIC(II), Rohru.	Civil Judge (Jr. Div.)-cum-JMIC Chopal	Civil Judge (Jr. Div.)-cum-JMIC Jubbal	
<b>Civil Cases</b>																	
G & W Act	12	12	0	8	0	0	0	1	0	0	0	1	2	0	0	1	37
HMA	4	7	0	20	0	5	0	0	0	0	0	8	4	0	0	0	48
W C Act	35	0	0	20	0	8	0	1	0	1	0	25	5	0	2	0	97
Objections	4	0	0	3	0	0	0	0	0	1	0	0	1	0	0	0	9
Civil Suits	210	220	0	289	68	401	377	387	399	438	0	1130	319	392	155	129	4914
Rent Cases	226	213	0	271	62	0	2	0	0	0	0	20	11	13	11	1	830
Succession Act/EC	5	12	0	15	0	0	0	0	0	0	0	6	2	0	0	3	43
Executions	153	93	0	78	8	100	116	89	68	49	0	140	135	113	53	69	1264
Small Cau/ P.R. Act	0	26	0	1	0	0	0	0	0	0	0	0	0	0	0	0	27
Misc.(CMPs)	163	91	0	114	35	129	178	185	139	168	0	285	102	129	35	23	1776
<b>Total</b>	<b>812</b>	<b>674</b>	<b>0</b>	<b>819</b>	<b>173</b>	<b>643</b>	<b>673</b>	<b>663</b>	<b>606</b>	<b>657</b>	<b>0</b>	<b>1615</b>	<b>581</b>	<b>647</b>	<b>256</b>	<b>226</b>	<b>9045</b>
<b>Criminal Cases</b>																	
138 NI Act	169	493	0	1199	319	735	671	705	672	375	0	1004	290	248	241	290	7411
N.D.P.S. Act	11	10	0	20	27	13	16	9	5	1	0	0	9	8	13	0	142
D V Act	2	17	0	8	28	37	69	38	40	0	0	45	22	16	22	10	354
CBI Cases	29	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	29
Drugs & other Act	20	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	20
Mining & Mines Act	1	0	0	0	0	0	0	0	6	14	0	0	0	0	0	0	21
Bail Application	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2
Police Challan	287	245	26	146	128	283	364	223	211	112	0	799	137	134	215	114	3424
Excise Cases	24	10	0	10	7	17	21	24	19	8	0	60	7	10	18	6	241
Complaint Cases	8	7	0	9	16	27	0	7	2	0	0	0	2	3	8	7	96
Food Cases	5	3	0	3	1	12	16	7	5	0	0	6	0	0	0	0	58
Summary Cases	387	863	0	444	1047	1265	1297	554	617	887	2870	558	316	525	118	171	11919
Forest/ Police Act	0	3	0	3	0	6	0	0	0	14	0	2	1	0	2	0	31
Telegraph Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Child Labour Act	0	0	0	0	0	0	8	0	0	0	0	0	0	0	0	0	8
Misc. (Cr. M.P.)	368	66	0	216	72	92	235	156	66	0	0	392	189	48	57	48	2005
Income Tax Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
E.P.F. Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Copyright Act	0	0	0	0	0	0	5	0	0	0	0	0	0	0	0	0	5
Other Act/P. Raj	0	14	0	27	11	55	0	33	26	21	0	105	24	25	6	1	348
Gambling Act	0	0	0	0	0	0	32	0	0	4	0	0	0	0	0	0	36
E C Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1
Juvenile	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0	2
Sessions Trial	0	0	10	0	0	0	0	0	0	0	0	0	0	0	0	0	10
Pet. u/s 125 Cr.P.C.	13	10	0	3	21	11	31	38	16	160	0	44	15	11	7	2	382
<b>Total</b>	<b>1324</b>	<b>1741</b>	<b>36</b>	<b>2088</b>	<b>1677</b>	<b>2553</b>	<b>2765</b>	<b>1794</b>	<b>1685</b>	<b>1598</b>	<b>2870</b>	<b>3015</b>	<b>1012</b>	<b>1028</b>	<b>708</b>	<b>651</b>	<b>26545</b>
<b>Grand Total</b>	<b>2136</b>	<b>2415</b>	<b>36</b>	<b>2907</b>	<b>1850</b>	<b>3196</b>	<b>3438</b>	<b>2457</b>	<b>2291</b>	<b>2255</b>	<b>2870</b>	<b>4630</b>	<b>1593</b>	<b>1675</b>	<b>964</b>	<b>877</b>	<b>35590</b>

**Total Pendency of Shimla Civil & Sessions Division  
as on 28 February, 2018**

<b>Sr. No.</b>	<b>Court</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Appellate Courts	2083	747	2830
2	Subordinate Courts	9045	26545	35590
Total		11128	27292	38420